

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated: 15th January, 2014

Wardha Power Co. Ltd. ... Appellant(s)

Versus

M.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : None.

Counsel for the Respondent(s) : None.

ORDER

There was no sitting of the Bench on 14th January, 2014 on account of Makar Sankranti.

Matter is fixed for further hearing on 22.01.2014.

Court Master

rkt